

taken by Government for fast implementation of various works during next years?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) While command area development works at Barna-Halali projects are behind schedule, the Kolar Irrigation Project is still under construction. Hence no CAD works have yet been taken up on the project.

(b) Slow progress in Barna Halali projects is reported to be due to inadequate funding by the State Government and shortage of technical staff.

(c) The State Government is making efforts to provide adequate funds and technical staff for timely execution of the works.

Irregularities in Branches of State Bank of Indore in Raipur District in Madhya Pradesh

7415. SHRI RAJ KUMAR RAI: Will the Minister of FINANCE be pleased to state:

(a) the number of branches of the State Bank of Indore operating in Raipur district in Madhya Pradesh and the number of cases of bunglings/irregularities in these branches which have come to light during the past three years;

(b) the insurance of cases where bank employees themselves were involved in such frauds;

(c) the action taken by his Ministry in such cases and the stage at which the enquiry or prosecutions are, if any conducted; and

(d) the other effective steps taken by Government to prevent recurrence of such frauds and involvement of employees in these frauds?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (d). Information is being collected and, to the extent available, will be laid on the Table of the House.

Encroachment of Railway land at Nalhati Station

7416. SHRI GADADHAR SAHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railway land has been under unauthorised occupation at Nalhati Station area;

(b) if so, the steps taken to evict the unauthorised occupants from railway land there; and

(c) if no steps have been taken in this direction, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) Eviction of encroachments was done on several occasions in the past, but the encroachments have been coming up again. Efforts to evict the encroachments are being continued.

(c) Does not arise.

Late running of 915/916 and 175/176 New Delhi - Puri Trains

7417. SHRIMATI JAYANTI PATNAIK: Will the Minister of RAILWAYS be pleased to state:

(a) whether the 915/916 and 175/176 Express trains running between New Delhi and Puri and vice-versa are reaching Delhi